

Government of India  
Ministry of Finance  
Department of Financial Services

LOK SABHA

Unstarred Question No. 2208

To be answered on Friday, July 28, 2017/Shravana 6, 1939 (Saka)

Bank Loan to Jatropha Farmers

†2208. DR. VIRENDRA KUMAR:

Will the Minister of FINANCE be pleased to state:

- (a) whether public and private sector banks provide loans to farmers for the cultivation of Jatropha in the country;
- (b) if so, the details thereof;
- (c) whether Government provides any subsidy on such loans during the last three years; and
- (d) if so, the details thereof?

**Answer**

The Minister of State in the Ministry of Finance  
(Shri Santosh Kumar Gangwar)

(a) to (d): Reserve Bank of India (RBI) has reported that the management of loan sanctioning/recovery activity in a bank is essentially an internal management function and each Scheduled Commercial Bank is authorised to frame a well defined loan policy with the approval of their Board of Directors subject to the instructions contained in RBI's Master Circular on "Loan and Advances-Statutory and Other Restriction" dated 01.07.2015.

The Central Government in Department of Agriculture, Cooperation and Farmers Welfare (DAC&FW) is implementing National Mission on Oilseeds and Oil Palm (NMOOP), a centrally sponsored scheme since 2014-15, with an objective to increase production and productivity of oilseeds for meeting the domestic requirement of vegetable oil.

Under NMOOP scheme Central assistance is provided to the states for plantation of jatropha @ Rs. 41,000/- per ha. The pattern of funding between Central Share (CS) and State Share (SS) is in the ratio of 60 (CS): 40 (SS) for general States and in the ratio of 90 (CS): 10 (SS) for Hilly & North East States. However, the NMOOP scheme does not have any provision of providing loans to farmers for the cultivation of jatropha and no subsidy on loans has been provided to the farmers under the scheme during the last three years.